## COURT - I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## <u>IA No. 232 of 2017 IN</u> APPEAL No. 90 of 2017

Dated: 20th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Bihar State Power Transmission Co. Ltd. & Anr. ....Appellant(s)

Vs.

M/s Shree Cement Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur

Mr. Vishal Anand

Ms. Aparajita Upadhyay a/w Mr. Mukesh Kumar (Rep.)

Counsel for the Respondent(s) : Mr. Kumar Mihir for R-1

Mr. C.K.Rai

Mr. Umesh Prasad for R-2

## <u>ORDER</u>

IA No. 232 of 2017 (Application for stay)

List this application for hearing on <u>27.07.2017</u>. Interim order to continue till then.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt